

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1108 of 2018 in  
APPEAL NO. 218 of 2018 &  
IA NO. 1082 OF 2018**

**Dated: 18<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**GVK Power (Goindwal Sahib) Ltd. .... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Neha Garg h/f

Mr. Anand K. Ganesan for R-2

**ORDER**

Learned counsel for respondent No.2 states that she is filing reply to the IA No.1108 of 2018 today. She is directed to file the same in the Registry forthwith.

List the Application for hearing on **24.09.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**